

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 12 of 2019**

**IN THE MATTER OF:**

**Registrar of Companies, West Bengal** **...Appellant**

**Vs**

**Sabyasachi Bagchi** **...Respondent**

**Present:**

**Appellant: Mr. Sumit Kumar Jaiswal, Company Prosecutor, O/o  
ROC (WB).**

**Respondent: Mr. Kunal Chatterji, Advocate.**

**With**

**Company Appeal (AT) No. 13 of 2019**

**IN THE MATTER OF:**

**Registrar of Companies, West Bengal** **...Appellant**

**Vs**

**Karan Kishore Samtani** **...Respondent**

**Present:**

**Appellant: Mr. Sumit Kumar Jaiswal, Company Prosecutor, O/o  
ROC (WB).**

**Respondent: Dhruv Surana, Advocate.**

**ORDER**

**18.09.2019:** Heard the parties in part in both the appeals. Post both the appeals 'for further hearing' on **6<sup>th</sup> November, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**